

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others
UNDER SECTION	111/111A

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Kalyan Chakravarthy for N.P. Vijaya Kumar Counsel for Petitioners	Associate	98852 92348 Kalyan1108@gmail.com	Kalyan

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh R1	Sr. Adv Advocate	99666 22805	R1
P.H. Aravindh Pandian B. Mohan R2-R10	Sr. Adv Advocate	99480 77678	B2

**ORDER**

Shri G. Kalyan Chakravarthy, on behalf of Sri N.P. Vijaya Kumar, learned counsel for the Petitioners, Shri R. Raghunandan Rao, along with Shri G. Bhupesh, learned counsel for the R.1 and Sri P.H. Aravindh Pandian, learned counsel for R.2 and R.10 appeared.

Shri P.H. Aravindh Pandian, Learned Counsel for the Respondents submits that they have already filed written arguments and nothing is to add further.

Shri R. Raghunandan Rao, learned counsel for the Respondent-1, argued the case for some time and wanted to continue the matter. Post the case on 06.12.2017 for continuation of arguments.